

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.02.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

01:55 PM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 198 of 2020	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Tajinder Pal Singh- R2 Himrit S. Wadhwa

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**By order of Hon’ble Chairperson
-sd/-
Registrar**